

ITEM NO.601

COURT NO.6
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION II

CRLMP. 7947/2017 in Criminal Appeal No(s). 590/2017

MUJAMMIL & ANR.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(for bail and office report)

Date : 04/05/2017 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s) Mr. Salman Khurshid, Sr. Adv.
 Mr. Imtiaz Ahmed, Adv.
 Mr. Piyush Sharma, Adv.
 Mrs. Naghma Imtiaz, Adv.
 Mr. Ahmed Zargham, Adv.
 Mr. Antony R. Julian, Adv.
 Ms. Azra Rehman, Adv.
 Ms. Sanchita Ain, Adv.
 For M/s. Equity Lex Associates

For Respondent(s) Mr. Aaroahi Bhalla, Adv.
 Mr. Ardhendumauli Kumar Prasad, Adv.
 Mr. Abhishth Kumar, AOR

 Mr. Fakruddin, Sr. Adv.
 Mr. Shakeel Ahmed, AOR
 Ms. Sadiya Shakeel, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned senior counsel appearing for the applicant seeks permission to withdraw the Application.

Permission granted.

The Application is dismissed as withdrawn.

However, as prayed, let the hearing of the appeal be expedited.

(R. NATARAJAN)
Court Master

(SUMAN JAIN)
Court Master